NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

16. MA 4059/2019 in C.P. (IB)/128(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.07.2024

NAME OF THE PARTIES:- **Kailash Shah (Rp of Unique Sugar Ltd.) Vs. Shri. Rajeev D. Nivatkar (Ias) Collector and District Magistrate of Mumbai**
IN THE MATTER OF
Agarwal Coal Corporation Pvt Ltd.
V/s
Uniue Sugar Ltd

Section: 30 U/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

MA 4059 of 2019

For the Applicant (VC) : Adv. Joshua Borges i/b Aniruth Purusothaman

This matter is taken up for clarification from the Applicant. Counsel for the Applicant seeks some time for the same. In view of this **MA 4059 of 2019** is **de-reserved.** List this matter for further clarification on **15.07.2024.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)

ANKIT